

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 30.04.2021 (FRIDAY)

CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. V. P. Singh., Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT)(CH) (Ins) No. 48/2021	Mr. K.N. Rajakumar Vs Mr. V.Nagarajan & 2Others	Sandeep Kumar Ambalavanan	
2.	Comp. App. (AT)(CH) (Ins) No. 47/2021	M/s.Real link Engineering(India)Pvt Ltd Vs M/s.Marikko Industrial chemicals	R.Rajesh	
3.	Comp. App. (AT)(CH) (Ins) No. 49/2021	Startree Retailors Pvt Ltd Vs Mr. Anil Kumar Birla	Shardul Amarchand Mangaldas	M/s.S. Karunamoorthy S.K.Mageshwaran Caveator in R3

For Admission (After Notice)

4.	IA No.95/2021 In Comp. App. (AT)(CH) (Ins) No. 24/2021	M/s.Oren hydrocarbon pvt ltd Vs M/s.Akzo Nobel industrial chemicals BV & another	A.Muraleedharun	
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For Hearing

5.	Comp. App. (AT)(CH) No. 01/2021	Macquarie SBI Infrastructure Investments P Ltd & another Vs K. Sadananda Reddy & others	Thiryampak Kannan	Pradeep Nayak – R1-R5 Nithya Kalyani R6-12 Rv. Goutham R13
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By the order of Hon'ble Member (J)

(Chennai Bench)